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Title: Presentation of the statements regarding Action Taken by Government on the recommendations contained in Chapter I of the 1st, 2nd, 3rd and 6th Reports of the Standing Committee on Railways.

SHRI T.R. BAALU (SRIPERUMBUDUR): I beg to lay the following Statements (Hindi and English versions) of the Standing Committee on Railways:-

(1) Action Taken by Government on the recommendations contained in Chapter-I of the 1st Report of the Standing Committee on Railways (15th Lok Sabha) on Action Taken by Government on the recommendations contained in the 36th Report of Standing Committee on Railways (14th Lok Sabha) on 'Demands for Grants - 2008-09 of the Ministry of Railways'.

(2) Action Taken by Government on the recommendations contained in Chapter-I of the 2nd Report of the Standing Committee on Railways (15th Lok Sabha) on Action Taken by Government on the recommendations contained in the 40th Report of Standing Committee on Railways (14th Lok Sabha) on 'Review of Plan Performance and 11th Five Year Plan Projection'.

(3) Action Taken by Government on the recommendations contained in Chapter-I of the 3rd Report of the Standing Committee on Railways (15th Lok Sabha) on Action Taken by Government on the recommendations contained in the 41st Report of Standing Committee on Railways (14th Lok Sabha) on 'Review of Special Railway Safety Fund'.

(4) Action Taken by Government on the recommendations contained in Chapter-I and final replies in respect of recommendations contained in Chapter V of the 6th Report of the Standing Committee on Railways (15th Lok Sabha) on Action Taken by Government on the recommendations contained in the 4th Report of Standing Committee on Railways (15th Lok Sabha) on 'Demands for Grants -2009-10 of the Ministry of Railways'.